Annexure 7

Name of the Corporate Debtor: Ding Entertainment Private Limited (in Liquidation) Date of commencement of Liquidation: 18th June, 2024

List of Stakeholders as on 7th August, 2024

		Date of claim received		Details of claim admitted										
S. No			Amount		Nature of	covered by	Guarant	related		Amount of contingent	Amount of any mutual dues, that may be set- off	of claim	verificatio	Rema rks, if any
1	Goods and Services Tax Department	16/07/2024	1,17,01,415	1,05,42,513	Govt. Dues	Nil	Nil	NA	49.13	Nil	Nil	Nil	11,58,902	NA
	TOTAL		1,17,01,415	1,05,42,513		0	0		49.13	0	0	0	11,58,902	